## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

Cp-06/55(3)/ND/2018

In the matter of Global Vectra Helicorp Ltd

.. PETITIONER

**SECTION:** 

Under Section 55 (3)

Order delivered on 01.2.2018

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /applicant

For the Respondent/Corporate Debtor: -

For the Intervener : Mr. Manish Raj, Company Prosecutor

## ORDER

Due to paucity of time arising out of sitting in the Double Bench, the matter was not able to be taken up. Hence, the same is adjourned to 28.2.2018.

List on 28.2.2018

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 01.2.2018